

(c) As far as Delhi is concerned, their seniority will be maintained on priority basis. This is how we are trying to help and there is no question of pressures. We are helping them. If they want to continue in Simla, they will get absorbed there. But quite a few persons among them, if they get accommodation facility and other facilities are, in fact, keen to come to Delhi.

PROF. NARAIN CHAND PARASHAR: What is the third alternative?

SHRI VASANT SATHE: The third alternative is that even in Delhi, they retain their seniority.

श्री कृष्ण दत्त सुयतानपुरी : मंत्री महोदय ने कहा है कि 140 कर्मचारी होंगे जो यहां बदले जाएंगे, तो क्या उन के लिए मकान की सुविधा और दूसरी सुविधाएं जो उन को इस वक्त एजुकेशन वगैरह की मिलती हैं, वह यहां मिलेंगी ? जैसी उन्होंने बताया जो तीसरे दर्जे के कर्मचारी हैं, छोटे कर्मचारी हैं उन को परेशानी होगी दिल्ली में। दिल्ली में तो किसी कास्ट पर मकान नहीं मिलता है। इस के अलावा हिमाचल का जो रेडियो है जिस के विस्तार की बात हम हर वक्त कहते हैं कि विस्तार होना है और वहां पर ज्यादा कर्मचारी रहेंगे तो क्या वजह है कि उन को यहां बदला जा रहा है ?

श्री वसंत साठे : एक तो 140 नहीं, 107 हैं। दूसरे, ए ग्राइ गार के एक्सपेंशन से इस का कोई तालुक नहीं है। यह जो प्रदेश से खबरें आती हैं उन को मानीटर करने इस यूनिट का काम है। टेकनिकल सेक्योरिटी और सारी चीजों को ध्यान में रखते हुए हर कमेटी ने, एस्टीमेट्स कमेटी ने भी 1954 से यह कहा है कि इस को दिल्ली खान चाहिए और इसलिए यह निर्णय

लिया गया है। इस के ऊपर एक करोड़ रुपये खर्च करके यहां मानीटरिंग यूनिट गूडगांव में बनाया गया है जहां तक रहने का सवाल है छोटे कर्मचारियों के लिए, मैंने जैसा कहा हम इन्तजाम कर रहे हैं कि उसी एरिया के नजदीक गवर्नमेंट के या डी डी ए के जो मकान होंगे उन में इस की सुविधाएं उन को दी जायें।

Supply of Raw Petroleum coke to India Carbon Ltd. West Bengal

+

*869. **SHRI MUKUNDA MANDAL:**
SHRI SOMNATH CHATTERJEE:

Will the Minister of **PETROLEUM, CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether Government are aware of the fact that due to stoppage of supply of raw petroleum coke, the India Carbon Ltd. of West Bengal is closed since August, 1979;

(b) whether Government have received any representation/memorandum about this;

(c) if so, details thereof; and

(d) steps so far taken by Government to ensure the supply of raw petroleum coke to the India Carbon Ltd.?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). Representations have been received in this Ministry for the allocation of raw petroleum coke (RPC) for the calcinating unit of the India Carbon Ltd. at Budge Budge, West Bengal, in view of the reported closure of the unit since August 1979, due to its non-availability.

(d) In view of the inadequate domestic availability of RPC relative to the domestic requirements, calcination units instructions have been

issued to the Indian Oil Corporation (IOC) to import additional quantities of RPC to meet, to the maximum extent possible the demands of all the units, including that of India Carbon Limited, after taking into consideration the indents received from them. India Carbon Limited, Budge Budge, has been advised to contact the IOC in the matter.

SHRI MUKUNDA MANDAL: The reply given by the hon. Minister is incomplete, vague and one-sided. The Government of West Bengal, the Chief Minister of West Bengal, the Relief Minister, the Industry Minister, the trade union leaders...

MR. DEPUTY-SPEAKER: If you say 'Government of West Bengal', it is sufficient.

SHRI MUKUNDA MANDAL: All of them have given representation for the reopening of this unit. But this Government is pretending to be just deaf and dumb. Due to the closure of this unit, nearly 150 employees have been thrown out of employment. I want to know from the hon. Minister whether he is aware that the Chairman of the IOC had suggested that equitable distribution of this raw material be made to all the licensed units throughout the country, and if so, what are the constraints standing in the way of equitable distribution of this raw material, that is, raw petroleum coke and whether there is any doubt regarding the viability and profitability of this unit in Budge Budge. My last part in the first supplementary is whether the Government of West Bengal have expressed their sincere willingness to take over the company. If so, why is the Government of India hesitating to supply the raw materials? Will they assure the Government of West Bengal that they will supply sufficient raw materials so that they can take over the unit and re-open the industry?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): The hon. Member thinks that we have not paid any

heed to the request made by the Company or by the West Bengal Government or the Chief Minister and the hon. Members of Parliament, Mr. Somnath Chatterjee and Mr. Jyotirmoy Bosu. It is not correct. They are actually short of RPC because of the closure of the Barauni refinery. Now that Barauni refinery has started it is expected that we will be getting one lakh tonnes from Barauni. We are also importing 1 lakh tonnes during 1981-82. But the total requirement of RPC is 240,000 tonnes. This year fortunately the availability of RPC is expected to be 260,000 tonnes. So we will be able to meet the complete requirements of 22,000 tonnes of the Budge Budge factory this year.

As far the other counterpart of this company which is in Gauhati, they were continuously getting the raw material from Gauhati and Digboi. So, there is no question of partiality.

As far as the allotment on an equitable basis is concerned, the question will not arise because we will be satisfying their demands completely.

SHRI MUKUNDA MANDAL: The hon. Minister has said that there is scarcity of raw material. That I understand. If there is scarcity, then all the units will suffer proportionately, but only one unit in West Bengal is suffering. That is my question.

My second supplementary. Is it not a fact that the whole allocation of RPC to M/s. India Carbon Ltd. is now utilised in the Gauhati plant and if so why? I also want to know whether there is any top-level conspiracy not to supply the raw material to India Carbon Ltd. of West Bengal. Is it not a fact that the Indian Oil Corporation Ltd. has refused to supply RPC to the Budget Budge unit.

In view of all this, I want to know whether the Government have conducted or is interested to conduct an inquiry to fix the responsibility for the closure of M/s. India

Carbon Ltd. of West Bengal in view of the fact that there are about 150 people who have been thrown out of employment.

SHRI P. C. SETHI: As I have said, because of the closure of the Barauni refinery and shortfall in imports last year, we could not meet the requirements of the units which require about 3 lakhs tonnes of RPC for their complete production. However, their production capacity is low and it is 60 per cent and therefore, we have assessed the requirements at 240,000 tonnes and there will be no shortfall this year because we have made arrangements for the import of one lakh tonnes of RPC.

SHRI JYOTIRMOY BOSU: We have a Yojana Bhavan and we talk about Plan and planned economy means mainly supply of raw material and to make it a certainly, personnel, market and a cushion in between in every sphere. I have been writing to the Government from 1977. The Minister has just now said about the Barauni closure. But is it not a recent phenomenon? And is it not also a fact that the rival company in Haldia having a powerful lobby in Delhi and greasing the palms adequately, is getting preferential treatment as compared to the India Carbon Ltd? I would like to ask the hon. Minister to tell us specifically this.

He has stated in his reply that instructions have been issued to the Indian Oil Corporation to import additional quantities of raw petroleum coke to meet the requirements. Would he kindly give the exact date of giving such instructions to the IOC? And also would he kindly tell us this. He says that India Carbon Ltd., Budge Budge has been advised to contact the Indian Oil Corporation in the matter.

Will he give the date of such advice? How soon does he think that India Carbon Ltd., Budge Budge

will be getting at least a reasonable supply of this raw petroleum coke to run the factory which has laid off 150 workers and 450 stomachs starving on the streets?

SHRI P. C. SETHI: Sir, I do not have the dates with me but I can assure the hon. Member that imports have been tied up for 1981-82 to the tune of 1 lakh tonnes and Budge Budge factory would be getting their full quota of 22,000 tonnes and there would be no difficulty. However, I would like to add that while taking into account the Budge Budge factory's closure we have taken into consideration this import question and apart from that the other unit of this factory at Gauhati was getting its full supply from Gauhati and Digboi.

SHRI JYOTIRMOY BOSU: Sir, he has not replied to my question. I know Mr. Sethi since 1962. Earlier he was doing his homework. I do not know about now. Sir, he has said instructions have been issued to the Indian Oil Corporation to import additional quantities. I want to know the exact date when the instructions were issued. Secondly, Indian Carbon Ltd. has been advised to contact IOC in the matter. I would also like to know the exact date when they were advised to contact IOC.

SHRI P. C. SETHI: Sir, I am not having the dates. If the hon. Member is interested in the dates I will write to him.

Availability of Life Saving Drugs

*870. SHRI R. P. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the supply of important drugs through a national net work has proved a flop;

(b) if not, why life saving drugs are not available at the shops; and

(c) the actual sales made so far during the current financial year?